NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

49

T.C.P No. 12/(MAH)/2013

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.08.2017

NAME OF THE PARTIES:

Mr. Hemant Navnitlal Sheth & Ors.

V/s.

M/s. Antop Hill Warehousing Co. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|--|----------------------------|-----------|
|). | Mr. Hemant | Petitioner | the form |
| 2) | N' Sheth Prabbatar S. Shilty | Admin Manager | - Charles |
| 3 | Megan Shibii 1/6 SDIsrani law Chambers | Adv. for the Respondent | Mandantal |

<u>ORDER</u>

TCP 12/397-398/NCLT/MB/MAH/2013

For the parties have reported that settlement talks are in progress, at their request, list this matter on 30th October, 2017.

Sd/-V. NALLASENAPATHY Member (Technical)

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)